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if they marry, I think they can just forego begetting a child till the age of 30 or 35 when they retire. After 35, they can get a child and make their family life very happy.

SHRI KHURSHED ALAM KHAN: May I know from the hon. Minister whether it is a fact that some of the air hostesses have gone to the court about this restriction, and if so, the •case being subjudice, whether the hon. Minister can express any definite opinion about this?

SHRI FURUSflOTTAM KAUSHIK: One of the air hostesses serving in Air India went to the court of law against the discrimination made by Air India in giving permission to marry for the air hostesses who are of European nationality and not giving permission to the Indian hostesses. She went to court before the Government accorded approval for permission to marry and not after that.

SHRIMATI KANAK MUKHERJEE: Why is there discrimination between the Indian and non-Indian air hostesses?

(Interruptions)

SHRI SITARAM KESRI: You have put so many questions. Why are you objecting to my putting a question?

MRI, CHAIRMAN: You den also put a question.

श्री सीताराम केसरी : सभापति महोदय, मैं ग्रापके माध्यम से मंत्री महोदय से यह जानना चाहंगा कि यह बात ग्राप अच्छी तरह से जानते हैं कि बहुत सारी विमान परिचा-रिकाए नियुक्ति के उपरान्त विवाह करने के वाद नौकरी छोड़ कर चला जाती हैं, इसलिए उनके लिए आपने इस प्रकार की शर्ते लगा रखो हैं, लेकिन जो लड़कियां विमान परि-चारिका का काम करने के बाद स्वयं नौकरी छोड कर चली जाती हैं, क्या उन पर भी

यह गर्त लाग् होतो है और क्या उनको भी इसी प्रकार से डिकोल्टर माना जाता है ?

श्री पृश्वोत्तम कौशिक: श्रीमन् वात यह है कि बांड के पीरियड में जिस कारण से भी कोई नौकरी छोड़ कर जाता है उस पर बांड की शर्ते लागू होती हैं भीर उसमें किसी तरह का कोई ग्रन्तर नहीं किया जाता है।

SHRI ARVIND GANESH KUL-KARNI: I am only interested in knowing this, as there is very little time left, as to why there should be a ban at all when this is a natural human process. You don't mean to say that the Government have no married women in their organisations. What is the deficiency? And suppose they are in the service and have got some other affair, how can you stop that? This is, Sir, totally unfair. Would he withdraw it altogether?

SHRI PURUSiHOTTAM KAUSHIK: It is juGt in an effort to stop that other affairs that we are giving permission to the air hostesses to marry.

SHRIMATI LEELA DAMODARA MENON: Sir, on a point of order.

(Interruptions)

SHRIMATI AMBIKA SONI: Sir, I am extremely sorry that an important question like this has been treated very lightly, possibly because this House is male dominated. But there is no reason why the minority in this House should suffer at the hands of the majority.

Sir, the hon. Minister has very glibly said that no Member of this House would deny him the point if he said that the population problem is a great problem for the country. We concede that. But is this the only way the Government is going to tackle the population problem of this country? And, Sir, the Minister has very glibly again said that there is no harm if an air hostess waits till